

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
ABSTRACT

VACATIONS – Summer Vacation 2026 i.e. from 11.05.2026 to 12.06.2026 – Appointment of Vacation Civil Judges for the Districts in the State of Andhra Pradesh during the Summer Vacation Permission – NOTIFIED.

ROC.NO.422/2026-B.SPL.,

NOTIFICATION NO.410-B.SPL.,

DATED:08.05.2026

High Court's Circular Roc.No.422/2026-B.Spl., dated.30.05.2025.

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In exercise of the powers conferred Under Section 32 (3) of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Andhra Pradesh hereby appoint the following officers as Vacation Civil Judges of Civil Courts of all the Districts, during the Summer Vacation 2024.

I PERIOD - 11.05.2026 to 27.05.2026 (17 days)

II PERIOD - 28.05.2026 to 12.06.2026 (16 days)

| SL. NO. | NAME OF THE DISTRICT | PERIOD | DESIGNATION OF THE OFFICER |
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| (1) | (2) | (3) | (4) |
| 1. | ANANTAPUR | I | SRI M.SHANKAR RAO, VI Additional District and Sessions Judge, Gooty. |
| | | II | SRI V.VENKATESWARA RAO, II Additional District And Sessions Judge, Hindupur. |
| 2. | CHITTOOR | I | SRI P.V.S.SURYNARAYANA MURTHY, II Additional District and Sessions Judge, Madanapalle, Chittoor District. |
| | | II | SRI S.KRISHNAN KUTTY, X Additional District and Sessions Judge, Tirupati, Chittoor District. |

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| 3. | EAST GODAVARI | I | SRI P.GOVARDHAN, VI Additional District and Sessions Judge, Kakinada, East Godavari District. |
| | | II | SMT. B.NIRMAL, Special Judge for trial of offences against women-cum-VIII Additional District and Sessions Judge, Rajamahendravaram. |
| 4. | GUNTUR | I | SMT S.JAYALAKSHMI, X Additional District and Sessions Judge, Gurazala. |
| | | II | SRI D.VIJAYA SARADHI RAJU, Additional Judge, Family Court, Guntur. |
| 5. | KADAPA | I | SRI G.S.RAMESH KUMAR, VII Additional District And Sessions Judge, Kadapa. |
| | | II | SRI D.VENKATESWARLU NAIK, VIII Additional District and Sessions Judge, Kadapa at Proddatur. |
| 6. | KRISHNA | I | SMT M.KUMUDINI, XI Additional District And Sessions Judge, Gudivada. |
| | | II | SMT.K.JAYALAKSHMI, Judge, Special Court for Speedy trial of offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada, Krishna District. |
| 7. | KURNOOL | I | SMT. V.LAKSHMIRAJYAM, Special Judge for trial of cases against Women-cum-VII Additional District and Sessions Judge, Kurnool. |
| | | II | SMT T.LEELAVATHI, Judge, Family Court-Cum- IV Additional District And Sessions Judge, Kurnool. |

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| 8. | NELLORE | I | SMT. A.NAGA SAILAJA, VIII Additional District and Sessions Judge-cum-Special Judge for trial of offences against women, Nellore. |
| | | II | SRI . SHAIK JANI BASHA, Special Judge for the trial of offences under SCs and Sts (POA) Act-cum-V Additional District and Sessions Judge, Nellore. |
| 9. | PRAKASAM | I | SMT. A.PURNIMA, III Additional District And Sessions Judge(FTC), Prakasam at Ongole. |
| | | II | SMT.P.LALITHA, II Additional District and Sessions Judge-cum-Special Judge, for trial of offences against women, Prakasam at Ongole. |
| 10. | SRIKAKULAM | I | SRI Y.BENNAYYA NAIDU, I Additional District and Sessions Judge, Srikakulam. |
| | | II | SRI B.SADHU BABU, II Additional District and Sessions Judge, Srikakulam. |
| 11. | VISAKHAPATNAM | I | SRI M.SRIHARI, IV Additional District and Sessions Judge, Visakhapatnam. |
| | | II | SRI K.RATNA KUMAR, XII Additional District and Sessions Judge, Visakhapatnam. |
| 12. | VIZIANAGARAM | I | SRI.B.APPALA SWAMY, Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram. |
| | | II | SRI M.SRIDHAR. Special Judge, for trial of Cases under SCs & STs (POA) Act-cum-IV Additional District and Sessions Judge, Vizianagaram. |

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| 13. | WEST GODAVARI | I | DR.YEEDU SRINIVASA RAO, Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru. |
| | | II | SMT M.ANURADHA, IX Additional District And Sessions Judge, Kovvur. |

The Vacation Civil Judges appointed for the above Districts shall hold their sittings at the places where District Courts/Additional District Courts situated out side the Head-Quarters, once in a week, either Suo-Motu or on the request of the concerned Bar Associations.

Request for any changes in the above arrangements will not be entertained under any circumstances.

NOTE:1. The orders are placed in the High Court's Web Site <https://aphc.gov.in/>, and the copy downloaded from the website is valid for taking further action.

2. All the Principal District and Sessions Judges are requested to download the said Proceedings from the internet and to communicate the same to the officers working in their respective Units.


REGISTRAR (VIGILANCE)

To

1. The officers and Incharge officers concerned.
2. The **Registrar General, and Other Registrars**, High Court of Andhra Pradesh.
3. The Registrar, IT-cum-Central Project Coordinator, High Court of Andhra Pradesh, Amaravathi (with a request to direct the concerned to place the proceedings in the High Court's Website under general information)
4. **THE DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.
5. **THE I ADDITIONAL DISTRICT AND SESSIONS JUDGES:**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram and West Godavari at Eluru.

6. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
7. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravati.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, High Court of Amaravati.
9. The Chairman, Industrial Tribunal-cum-Presiding Officers of Labour Courts, Ananthapuramu, Guntur, Visakhapatnam.
10. The Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
11. The Departmental Member, Andhra Pradesh Value Added Tax Appellate Tribunal, Viskhapatnam.
12. The Secretary to Government, Law (L.A. & J –SC.F) Department, Government of Andhra Pradesh, Amaravathi at Nelapadu.

